

ITEM NO.1729

COURT NO.17

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 25-04-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
[IN CHAMBERS]

For Appellant(s) Mr. Shaurya Sahay, AOR
Mr. Shobit Dwivedi, Adv.

For Respondent(s) Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Surya Kumar, Adv.
Ms. Manisha Tiwari, Adv.
Mr. Radhey Sham, Adv.
Dr. Satish Chandra, Adv.
Mr. Arjun Sain, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel representing the appellant
(State of Uttar Pradesh), four weeks' time is granted as a last
chance to take steps so as to complete the service on the
respondent No.3.

Dasti, in addition, also permitted.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)